

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.216 – IA 892 of 2022
In
CP(IB) 196 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Kurlon Ltd
V/s
India Green Reality Ltd

.....Applicant

.....Respondent

Order delivered on 07/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv.
For the Respondent : Ms. Garima Malhotra, Adv.

ORDER

IA 892 of 2022

IA 893 of 2022

Learned Counsel Ms. Malhotra for Financial Creditor states that rejoinder is served today morning and seeks time to make submissions.

List on 19.12.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**